

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1902
ANSWERED ON:05.12.2012
TORTURE OF INDIAN GIRLS
Pandey Saroj

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether it is a fact that incidences of cheating/desertion of Indian women married to foreign nationals have been brought to the notice of the Government;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to help and provide justice to such aggrieved women?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) Yes, Madam.

(b) Complaints generally relate to desertion, physical torture, giving false information about themselves before marriage, domestic violence, dowry related harassment, unlawful detention or unlawful separation from the child, etc.

(c) On receiving such complaints Indian Missions provide assistance such as counselling, following up the issue with the spouse or the local authorities, or both, provide legal assistance under Ministry of Overseas Indian Affairs' scheme of providing legal/financial assistance, or provide shelter and /or funds for returning to India from the Indian Community Welfare Fund set up by the Ministry.